

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 287 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.10.2017**

NAME OF THE COMPANY: M/s White Bull Consulting And Services Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 252

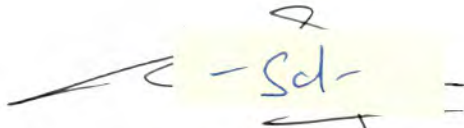
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

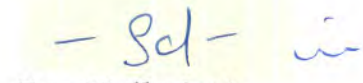
For the Petitioner (s) : Ms. Anjali Yadav, Advocate

For the Respondent (s) : None

ORDER

Notice to the ROC returnable on 27th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)